

PART III

COMMISSIONERATE OF LAND REVENUE

LAND FAIR VALUE NOTIFICATION

THRISSUR DISTRICT

FORM 'A'

[See Rule 4]

NOTIFICATIONS

Whereas, it is expedient to publish the Fair Value of Land as required under Section 28 A of the Kerala Stamp Act, 1959, read with Rule 4 of the Kerala Stamp (Fixation of Fair Value of Land) Rules, 1995.

Now, therefore, it is hereby made known to the public that the fair value fixed for the land mentioned against each serial number, in respect of the land situated in the survey/re-survey numbers of the Village and Taluk mentioned against each shall be as shown against it in column (11) thereof.

(1)

No. B5-280/2017/K. Dis.

12th January 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pangarappilly.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body	Name of Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	
..	531	2	Panchayath	Chelakkara	XII	Residential plot with Panchayath road access	12,350	

(2)

No. B5-12569/2015/K. Dis.

1st September 2015.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Chelakkara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body	Name of Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	
..	86	Panchayath	Chelakkara	XV	Wet Land	1,50,000	

No. B5-14883/2016/K. Dis.

4th October 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Enkakkad.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	51	158	5	Municipality	Wadakkanchery	16	Residential plot with Panchayath Road access	37,050

No. B5-13989/2016/K. Dis.

4th October 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Karikkad.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	719	14 (.0526 Ha.)	Panchayath	Kadavallur	16	Residential plot with Panchayath road access	1,00,000

No. B5-13668/2016/K. Dis.

6th October 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Wadakkanchery.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1621	6/P 10/P	..	151	16	Municipality	Wadakkanchery	..	Garden land with Road access	20,000

No. B5-14797/2016/K. Dis.

6th October 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Chelakkara.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>Municipality/ Panchayath/ Corporation</i>	<i>Name of Local Body Panchayath/ Municipality/ Corporation</i>	<i>Name & Number of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	431	2	Panchayath	Chelakkara	13	Residential plot with Panchayath road access	35,000

No. B5-13719/2016/K. Dis.

4th October 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pallur.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>Municipality/ Panchayath/ Corporation</i>	<i>Name of Local Body Panchayath/ Municipality/ Corporation</i>	<i>Name & Number of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	17/4	Panchayath	Desamangalam	I	Residential plot with Panchayath road access	30,000

No. B5-14622/2016/K. Dis.

6th October 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Mundathikode.

<i>Sl. No.</i>	<i>Sy. No.</i>	<i>Sub Division No.</i>	<i>Re-Sy. Block</i>	<i>Re-Sy. No.</i>	<i>Re-Sy. Sub Division No.</i>	<i>Municipality/ Panchayath/ Corporation</i>	<i>Name of Local Body Panchayath/ Municipality/ Corporation</i>	<i>Name & Number of Ward</i>	<i>Classification by use</i>	<i>Fair Value per Are</i>
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	148	7	56	64	29	Municipality	Wadakkanchery	..	Residential plot with Panchayath road access	40,000

No. B5-15627/2016/K. Dis.

5th November 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thonnurkara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are -
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	409 408	6 14	Panchayath	Chelakkara	..	Hilltract without road access	21,600

(10)

No. B5-15712/2016/K. Dis.

4th November 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pazhayannur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are -
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1039	4 2 3	Panchayath	Pazhayannur	14	Wet Land	7,245

(11)

No. B5-11035/2016/K. Dis.

15th July 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Karikkad.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are -
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	719	50,49,53	Panchayath	Kadavallur	XVI	Residential Plot with PWD road access	1,25,000

No. B5-12531/2016/K. Dis.

16th August 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Painkulam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	994	7	Panchayath	Panjal	V	Garden land with Road access	37,500

No. B5-7732/2016/K. Dis.

17th June 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Vennur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	135	4/P	Panchayath	Pazhayannur	..	Residential Plot with Panchayath road access	8,000

No. B5-11008/2016/K. Dis.

16th July 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Nelluvayai.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	734	C/8	Panchayath	Erumapetty	16	Garden land with road access	12,000

6

(15)

No. B5-15028/2016/K. Dis.

19th October 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pazhayannur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1048	7	Panchayath	Pazhayannur	14	Residential Plot with Private road access	69,000

(16)

No. B5-17922/2016/K. Dis.

19th December 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Varavoor.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	224	2P	36	307	6	Panchayath	Varavoor	X	Residential Plot with Private road access	47,520

(17)

No. B5-17925/2016/K. Dis.

17th December 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pallur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	628	2	Panchayath	Desamangalam	IV	Residential Plot with Panchayath road access	65,000

No. B5-15713/2016/K. Dis.

29th December 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pazhayannur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1117	2	Panchayath	Pazhayannur	14	Residential Plot with Panchayath road access	86,250

No. B5-15497/2016/K. Dis.

29th December 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Karikkad.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	720	13	Panchayath	Kadavallur	XVI	Residential Plot with Panchayath road access	75,000

No. B5-18353/2016/K. Dis.

22nd December 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Varavoor.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	812	8,9,7,10	36	168	2	Panchayath	Varavoor	..	Residential Plot with Panchayath road access	52,500

(21)

No. B5-14828/2016/K. Dis.

11th January 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kadangode.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	941 1212 1213	P 1 3	Panchayath	Kadangode	V	Residential Plot with Panchayath road access	57,000

(22)

No. B5-19071/2016/K. Dis.

9th January 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Minalur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	603	..	59	131	4,5,6	Panchayath	Mundathicode	10	Residential Plot with Panchayath road access	45,000

(23)

No. B5-19216/2016/K. Dis.

12th January 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thekkumkara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1023 1023	2 5	Panchayath	Thekkumkara	..	Residential Plot with Panchayath road access	40,000

No. B5-18512/2016/K. Dis.

29th December 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thekkumkara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1076	2	Panchayath	Thekkumkara	..	Residential Plot with Panchayath Road access	60,000

No. B5-5637/2016/K. Dis.

15th July 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kariyannur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	755	13	Panchayath	Erumapetty	2	Residential Plot with Panchayath Road access	15,000

No. B5-1367/2017/K. Dis.

3rd March 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Killimangalam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	810	2/18	Panchayath	Panjal	XI	Garden land without Vehicular access	14,820
2		2/19								
3		2/20								
4		2/22								
5		2/23								
6		2/24								
7		2/25								
8		2/26								
9		2/27								
10		2/28								
11		2/29								
12		2/30								

(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
13	810	2/2	Panchayath	Panjai	XI	Garden land without Vehicular access	14,820
14		2/3								
15		2/4								
16		2/5								
17		2/10								
18		2/11								
19		2/12								
20		2/13								

(27)

No. B5-2003/2017/K. Dis.

22nd February 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thonnurkara.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	419	6	Panchayath	Chelakkara	..	Hilltract with Panchayath road access	30,000

(28)

No. B5-1368/2017/K. Dis.

21st February 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Killimangalam.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	810	2/6	Panchayath	Panjai	XI	Garden land without Vehicular access	14,820
2	810	2/7								
3	810	2/8								
4	810	2/9								
5	810	2/14								
6	810	2/15								
7	810	2/16								

No. B5-157/2017/K. Dis.

12th January 2017.

SCHEDULE

District—Thrissur.

Taluk—Chalaky.

Village—Pariyaram.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1186	10	Panchayath	Pariyaram	..	Residential Plot with Panchayath road access	30,000

No. B5-15743/2016/K. Dis.

25th October 2016.

SCHEDULE

District—Thrissur.

Taluk—Chalaky.

Village—Pariyaram.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1187	1/P	Panchayath	Pariyaram	..	Residential Plot with Panchayath road access	30,000

No. B5-11753/2016/K. Dis.

2nd March 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Vellarakkad.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Name Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	170/P	Panchayath	Kadangode	Pazhiyottu mury	Wet Land	3,000

No. B5-3564/2017/K. Dis.

20th March 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Nelluvay.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are -
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
1	718	1/1	Panchayath	Erumapetty	16	Garden Land	7,000
2	718	2/1							without	
3	719	1/15							road access	

No. B5-18529/2015/K. Dis.

1st January 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Thiruvillwamala.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are -
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	1	1	Panchayath	Thiruvillwamala	..	Garden land without road access	5,000

No. B5-3565/2017/K. Dis.

21st March 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Kottappuram.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body Panchayath/ Municipality/ Corporation	& Number of Ward	Classification by use	Fair Value per Are -
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	458	4	Panchayath	Erumapetty	4	Residential Plot with Panchayath road access	26,000

No. B5-2662/2017/K. Dis.

6th March 2017.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Vellattanjoor.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	596	8	Panchayath	Velur	7	Garden Land with Panchayath road access	61,750

No. B5-17925/2016/K. Dis.

17th December 2016.

SCHEDULE

District—Thrissur.

Taluk—Talappilly.

Village—Pallur.

Sl. No.	Sy. No.	Sub Division No.	Re-Sy. Block	Re-Sy. No.	Re-Sy. Sub Division No.	Municipality/ Panchayath/ Corporation	Name of Local Body	Name & Number of Ward	Classification by use	Fair Value per Are
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)
..	628	2	Panchayath	Desamangalam	IV	Residential Plot with Panchayath road access	65,000

Revenue Divisional Office,
Thrissur.(Sd.)
Revenue Divisional Officer.